

18. Calcutta-Varanasi-Gorakhpur-Calcutta 4 F-27 flights per week instead of 3 F-27 flights (Calcutta-Gorakhpur-Calcutta).

*New Links*

Ahmedabad-Pune	Thrice weekly B-737 (Ahmedabad-Pune-Hyderabad)
Delhi-Pune-Delhi (Reintroduced)	Daily B-737
Bhopal-Nagpur	Daily B-737 (Delhi-Bhopal-Nagpur)
Trichy-Madurai	11 B-737 flights per week (Madras-Trichy-Madurai-Madras)
Hyderabad-Trivandrum	Twice weekly B-737 (Hyderabad-Bangalore-Trivandrum)
Guwahati-Silchar	Thrice weekly F-27
Allahabad-Gorakhpur	4 B-737 flights per week (Delhi-Lucknow-Allahabad-Gorakhpur-Lucknow-Delhi)
Varanasi-Gorakhpur (Reintroduced)	4 F-27 flights per week (Calcutta-Varanasi-Gorakhpur-Calcutta)
Bangalore-Belgaum	Thrice weekly Hs-748
Madras-Singapore-Madras	Once weekly by Airbus w.e. from 4th June, 1987.

*(2) Vayudoot*

Airlinked Neyveli with Madras since June, 1987 on six flights per week basis.

*(3) Air India**Increase in Capacity*

On 25th June, 1987 Government approved Air India/Emirates proposal for increasing capacity entitlement on India/Dubai Routes on temporary basis 2500 to 2750 seats per week in each direction.

**Functioning of C. P. W. D. Enquiry Offices**

2172. SHRI KAMLA PRASAD SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether complaints of residents of Government colonies are not attended to by the CPWD staff of Enquiry Offices promptly;

(b) the steps proposed to be taken to make the staff of Enquiry Offices, CPWD, in residential areas of Government servants, M. Ps flats/bungalows or in Government buildings, accountable for their duties and for their efficient working; and

(c) whether complaints lodged in the first week of July, 1987 in some of the Electrical Enquiry Offices in R. K. Puram remain to be

attended; if so, the details and action taken?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) The complaints of the residents of Govt. colonies are normally attended to by the CPWD Enquiry Offices promptly. However, due to the current strike of JEs in the CPWD, there have been some cases of delay in attending to the complaints of the allottees. Efforts are being made to ensure that the complaints are attended to early and the allottees are put to least inconvenience.

(b) The staff of the Enquiry Offices in CPWD are accountable for their duties. There are checks and counter-checks in the existing system to ensure that complaints registered at the Enquiry Offices are attended to promptly.

(c) The information is being collected and will be laid on the Table of the House.

#### **Exploitable Marine potential of Kerala**

2173. SHRI SURESH KURUP: Will the Minister of AGRICULTURE be pleased to state:

(a) the total marine potential of Kerala;

(b) how much has been exploited in the State;

(c) the special programme and scheme undertaken for the fuller exploitation of the marine resources; and

(d) the results achieved by these schemes and programmes?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) The estimated annual marine fishery potential of Kerala is about 10 lakh tonnes.

(b) The average exploitation of marine

fishery potential during the last 5 years in the State is 3.36 lakh tonnes per annum.

(c) The State Government are implementing an Integrated Pilot Project for fisheries development as a special programme. The main component of this scheme is supply of fishing implements to fishermen at subsidised rate. The State Government also propose to implement a scheme for deep sea fishing involving import of foreign fishing vessels and introduction of Dory fishing for exploiting deep sea fishery resources off Kerala coast. Besides Government of India are implementing two Centrally Sponsored Schemes namely Introduction of Improved Beach Landing Craft and Motorisation of Traditional Craft in Kerala.

(d) The implementation of deep sea fishing has not been started. The 1st phase of the Integrated Pilot Project for fisheries development has almost been completed. During the 1st phase 221 numbers of out-board engine, 149 numbers of country craft and 29103 Kilogram of gear have been distributed to Fishermen. Under the Centrally Sponsored Scheme for Motorisation of Traditional Craft, 1000 indigenous craft have been approved for motorisation during Seventh Five Year Plan. Of this sanction has been issued to motorise 100 traditional craft during 1986-87 and 300 traditional craft during 1987-88. Under the scheme Introduction of Improved Beach Landing Craft, the Central Government have sanctioned 17 craft during 1985-86.

#### **Ownership rights to the allottees of Shopkeepers**

2174. DR. G. S. RAJHANS: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have granted ownership rights to allottees of Kiosks constructed by the NDMC and Directorate of Estates in Delhi in the recent past; if so, full facts thereof with terms and conditions of the transfer deeds;

(b) whether the shopkeepers of INA